MEMBERS OF LOK SABHA (DECLARATION OF ASSETS AND LIABILITIES) RULES

Title: Members of Lok Sabha (Declaration of Assets and Liabilities) Rules, 2004. (Hindi and English versions)

SECRETARY-GENERAL: Sir, I beg to lay on the Table both Hindi and English versions of the Members of Lok Sabha (Declaration of Assets and Liabilities) Rules, 2004 made by the Speaker under sub-section (3) of section 75A of the Representation of People Act, 1951.